

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/2016
NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja
NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(1)	T.V.P. Sai Vihari Mr Kumar Pal Chohan	counsel for R2	T.V.P. Sai Vihari
2)	THRIYAMBAK KANNAN	counsel for Petitioner	TH

ORDER

Shri Thriyambak Kannan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 present and prayed time for submitting arguments as the senior could not attend the Tribunal today as he was pre-occupied in the High Court of Madras. Considering his request, we are inclined to grant last opportunity for submitting arguments on the next date of hearing, failing which appropriate order will be passed. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)